

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 12th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

IA Nos. 304 of 2014 in
Appeal No. 194 of 2014

M/s Suraj Fabrics Industries Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission
& Anr ...
Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Elangbam
Ms. Ishita
Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri fro R-2
Ms. Rinku Gautam (Rep.)
for R.1

IA No. 305 of 2014 in
Appeal No. 195 of 2014

M/s Him Chemical Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission
& Anr ...
Respondent(s)

Counsel for the Appellant (s) : M Mr. Raj Kumar Mehta
Mr. Elangbam
Ms. Ishita
Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-2
Ms. Rinku Gautam (Rep.)

for R.1

IA No. 299 of 2014 in
Appeal no.188 of 2014

M/s. Hi-Tech Industries **... Appellant(s)**
Versus
Himachal Pradesh Electricity Regulatory **.... Respondent(s)**
Commission & Anr.

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
 Mr. Elangbam
 Ms. Ishita

Counsel for the Respondent(s) : Ms. Shikha Ohri a/w
 Mr. Rinku Gautam, JD for R-1
 Mr. Anand K. Ganesan and
 Ms. Swapna Seshadri for R-2

IA no. 300 of 2014 in
Appeal no.189 of 2014

M/s. Asian Concretes and Cement Pvt. Ltd. **... Appellant(s)**
Versus
Himachal Pradesh Electricity Regulatory **.... Respondent(s)**
Commission & Anr.

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
 Mr. Elangbam
 Ms. Ishita

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and
 Ms. Swapna Seshadri for R-2
 Mr. Rinku Gautam, JD for HERC

IA no. 301 of 2014
Appeal no.190 of 2014

M/s. Parvati Steel & Alloys **... Appellant(s)**
Versus
Himachal Pradesh Electricity Regulatory **.... Respondent(s)**
Commission & Anr.

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Elangbam
Ms. Ishita

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for R-2
Mr. Rinku Gautam, JD for HERC

IA no. 302 of 2014 in
Appeal no.191 of 2014

M/s. Akron India Pvt. Ltd. **... Appellant(s)**
Versus
Himachal Pradesh Electricity Regulatory **.... Respondent(s)**
Commission & Anr.

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Elangbam
Ms. Ishita

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for R-2
Mr. Rinku Gautam, JD for HERC

IA no. 303 of 2014 in
Appeal no.192 of 2014

M/s. SPS Steel Rolling Mills Ltd. **... Appellant(s)**
Versus
Himachal Pradesh Electricity Regulatory **.... Respondent(s)**
Commission & Anr.

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Elangbam
Ms. Ishita

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for R-2
Mr. Rinku Gautam, JD for HERC

ORDER

The reply to the I.As. has been filed by the Respondent.

The learned counsel for the Appellant seeks some time to get instructions with regard to the contents in the reply.

Post the matter on **19.09.2014.**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson